



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,27th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 1**

**[DIVISION BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/27/2021	PRATUL KUMAR GHOSH AND ANR <b>Versus</b> ASHISH AGARWAL AND 3 ORS	MR. S MITRA MR A SARMA	MR I S MAJUMDAR MR K KASHYAB MS R HALOI
2	WA/77/2021 FIXED	NRIPEN DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	SC, P H E SC, FINANCE
3	WA/118/2021 CAVT. NO.03052/021, FIXED	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	GA, ASSAM MR S KHOOND FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/886/2021 <b>in</b> WA/118/2021	M/S GERAMARI GAON PANCHAYAT MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D K SARMAH MS. A TALUKDAR S BORA MR D KALITA	GA, ASSAM MR S KHOOND FOR CAVEATOR
<b>ORDERS</b>				
4	PIL/67/2020	CHAIMON BRAHMA AND 24 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. A CHETRY MS. N SHYAMAL	GA, ASSAM SC, APDCL
	<b>WITH</b> I.A.(Civil)/2071/2020 <b>in</b> PIL/67/2020	CHAIMON BRAHMA PATGIRI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR	GA, ASSAM SC, APDCL
5	PIL/84/2020	PRAFULLA CHETIA AND 4 ORS. <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	GA, ASSAM MRS. R BORAH, (R-1,2 & 3) SC, NF RLY SC, TRANSPORT SC, PWD
6	PIL/4/2021	ROTON HOJAI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. B BARUAH MR P SHAKWA	SC, HIGHER EDU GA, ASSAM SC, PWD (BUILDING) SC, N C HILLS SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/8914/2019 WITH LCR	JAYNAL HOQUE @ JAYNAL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR A ALI MR. S I TALUKDAR MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/333/2020 WITH LCR	KABAJ ALI BHUYAN @ KABAJ ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR H RAHMAN MR. J AHMED MR. P A AHMED MR S U AHMED MR S I ZAKARIYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/3873/2020 WITH LCR	AMIRUDDIN SK. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D P CHALIHA MR M RANA MD. I AHMED	SC, NRC ASSTT.S.G.I. SC, ECI
4	WP(C)/4495/2020 WITH LCR	SANTI NAMASUDRA @ SANTI NAMOSUDRA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4506/2020 WITH LCR	PRASANTA @ PRASANNA DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M CHETIA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6	WP(C)/5734/2020 WITH LCR	JAMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	WP(C)/3146/2021 FIXED	MUSAFIR SHAH @ MUSFIR DIVAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H K J AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>EX PARTE ORDER</b>				
8	WP(C)/7309/2019 WITH WP(C)s- 2780/19, 826/19, 895/19, 925/19, 1720/19, 2158/19 & 2801/19 (ALL D/O), WITH LCR	JONGLU ALI @ JANGLU ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A A R KARIM MR J HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/8112/2019	SMTI PRATIMA RANI MAZUMDER <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR I HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/8331/2019 FIXED	ABDUR RAHIM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. H ALI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
11	WP(C)/1570/2020 WITH LCR	KALPANA DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR S DAS MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/1642/2021 WITH LCR	MD. SIDDIQUE ALI @ MD. SIDDIK ALI @ SIDDIK ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R C PAUL MS L DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

**DETENTION**

13	WP(C)/5200/2020 WITH LCR, FIXED	MADAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MR. D J BORAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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**ADMISSION**

14	WP(C)/6168/2017 WITH LCR	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA and 5 ORS	MS.M R DEVI	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/6533/2017 WITH LCR	MUSTT. RAHIMA @ MOMILA KHATUN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. U DAS MR. D SARMAH	GA, ASSAM MR. D K BAGCHI ASSTT. S.G.I.
16	WP(C)/5985/2019 WITH LCR	HALIMA KHATOON @ HALIMA KHATOON <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J HUSSAIN MD A ALI MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

**ORDERS**

17	I.A.(Civil)/811/2021 WITH LCR <b>in</b> WP(C)/649/2021	KHADEJA KHATUN @ KHUDEJA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
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**WITH**

WP(C)/649/2021

KHADEJA KHATUN @ KHUDEJA KHATUN  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MR. S C BISWAS  
MR. F A HASSAN

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ELECTION  
COMMISSION.

18 I.A.(Civil)/908/2021  
WITH LCR  
**in** WP(C)/7203/2019

MD. JURAN ALI @ JURAN ALI  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MR. J AHMED  
MR. D M KHAN

SC, NRC  
ASSTT.S.G.I.  
SC, ECI  
SC, F.T

**WITH**

WP(C)/7203/2019

JURAN ALI @ NURAN ALI  
**Versus**  
THE UNION OF INDIA AND 6 ORS.

MRS R BEGUM  
MR. J AHMED  
MS A HUSSAIN  
MR. D M KHAN

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Arb.P./10/2021 B/O	M/S V.K. SOOD ENGINEERS AND CONTRACTORS PVT. LTD. <b>Versus</b> UNION OF INDIA, MINISTRY OF RAILWAYS AND 2 ORS.	MR. A THAKUR MS. J R THAKUR MR H MEDHI	SC, RAILWAY
<b>ADMISSION</b>				
2	Arb.P./47/2020 B/O	M/S BRAHMAPUTRA INFRASTRUCTURE LTD. <b>Versus</b> M/S ASSAM VEGETABLE AND OIL PRODUCTS LTD. AND ANR.	MR. D BARUAH MR S KHOUND MR. A I Ali MR. R B PHOOKAN	MR. S P ROY MR A K RAI
<b>ORDERS</b>				
3	I.A.(Civil)/1097/2021 WP(C)/3000/2021(D/O), FIXED in WP(C)/3000/2021 <b>WITH</b>	THE OIL INDIA LTD. <b>Versus</b> JOYDEEP DAS AND 4 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA	
4	Review.Pet./65/2021	SANJAY KUMAR GARG <b>Versus</b> JOYDEEP DAS AND 5 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN B B HUSSAIN	MR H GUPTA (R-6) SC, OIL ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 27/07/2021

1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Crl.A./253/2015 WITH OFFICE NOTE, LCR 4 FILES	SRI DEBAJIT KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR.B K BHATTACHARJEE DR.R SARMAH MR A TALUKDAR MS.P SAHA MR. B PRASAD MR K K KALITA MR P J BORAH	PP, ASSAM
	<b>WITH</b> Crl.M.C./310/2015 <b>in</b> Crl.A./253/2015	SRI DEBAJIT KALITA <b>Versus</b> STATE OF ASSAM	MR.B K BHATTACHARJEE DR.R SARMAH MS.P SAHA	PP, ASSAM
2	Crl.A./245/2016 WITH OFFICE NOTE, LCR 10 FILES, MIAN PB 14 NOS.	MD JAMALUDDIN MAJUMDAR @ BUDUL <b>Versus</b> THE C.B.I. and ANR	MR.J U N M LASKAR MR.A M BARBHUIYA MR.S ISLAM MR.A CHOUDHURY MS.M KONCH MS.F BEGUM MS.M MEDHI MR.P KATAKEY	MR.P N CHOUDHURY SC, CBI
	<b>WITH</b> Crl.A./266/2016	SRI SAHADEB CHAKMA @ HURRHABA <b>Versus</b> THE C.B.I and ANR	MR.S ISLAM MR.S AHMED MR.A CHOUDHURY MS.M KONCH	MR.P N CHOUDHURY SC, CBI
4	<b>WITH</b> CRL.A(J)/50/2017	RUPDHAN CHAKMA <b>Versus</b> C. B. I.	MS.N BARUAH AMICUS CURIAE	PP, ASSAM
5	CRL.A(J)/9/2017 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS.	SUNIL BARMAN <b>Versus</b> THE STATE OF ASSAM	MR.Z HUSSAIN AMICUS CURIAE	PP, ASSAM
6	Crl.A./418/2017	THE NATIONAL INVESTIGATION AGENCY <b>Versus</b> PURAKHU ANGAMI and ANR,	MR J A HASSAN SC, NIA	MS. T KHRO MR. T ISLAM MS A MESEN
7	Crl.A./48/2018 WITH LCR 6 FILES, PB 2 NOS.	GANESH TANTI <b>Versus</b> STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM

8	CRL.A(J)/7/2019 WITH OFFICE NOTE, LCR 5 FILES, PB 2 NOS.	BAISAKU GOALA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
9	Mat.App./19/2020	SMTI. CHANDRAMA KALITA <b>Versus</b> SRI MRIDUL DAS	MS P BORAH	MR. I H SAIKIA MR. K KALITA MS M DAS MR. M R CHOUDHURY MS L HMAR
10	CRL.A(J)/64/2020 WITH OFFICE NOTE, LCR 6 FILES	KOLAMANU DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
11	CRL.A(J)/65/2020 WITH OFFICE NOTE, LCR 5 FILES	JITEN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
12	CrI.A./68/2020 WITH OFFICE NOTE, LCR 6 FILES, PB 2 NOS.	SHRI HARUN LAKRA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T KALITA MR. B DEKA MR J JOHN MR. A KAKATI	PP, ASSAM
13	CrI.A./52/2021 WITH LCR 4 FILES	BHAITY BORAİK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U CHOUDHURY, LEGAL AID COUNSEL	PP, ASSAM
14	CrI.A./69/2021 WITH OFFICE NOTE, LCR 5 FILES	SONOWAR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/147/2021 <b>in</b> CrI.A./69/2021	SONOWAR HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N ZAMAN MR. A GANGULY MR. S K JAIN	PP, ASSAM
	<b>WITH</b>			
15	CrI.A./100/2021	ABDUL MANNAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/231/2021 <b>in</b> CrI.A./100/2021	ABDUL MANNAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**COURT NO: 6**

**[CRIMINAL, CIVIL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./984/2021 FIXED	MD. SHAHRUL ALI @ BHOLA ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
2	Bail Appln./1594/2021 WITH OFFICE NOTE, FIXED	BIKASH GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
3	Bail Appln./1655/2021	KHULAKPAM ARSHAD SAREEP AND ANR <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA	PP, ASSAM
<b>MOTION</b>				
4	Crl.Rev.P./130/2021	BASHAB DUTTA <b>Versus</b> JUPITARA DEKA	MR. P A AHMED MR S U AHMED MS. INDRANEE SARMA MS J YESMIN	
5	Crl.Rev.P./131/2021	MD. MAKBUL HUSSAIN AND 5 ORS <b>Versus</b> MD. NOOR AHMED	MR. B K DAS MR H P GUWALA MR. H P NEOG	
6	Crl.Rev.P./133/2021	MD. MATIBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS	PP, ASSAM
7	Crl.Rev.P./135/2021 B/O	LIPI DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N J DAS MR K K BHATTACHARYYA	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/251/2021 <b>in</b> Crl.Rev.P./135/2021	LIPI DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N J DAS MR K K BHATTACHARYYA	PP, ASSAM
8	Crl.Pet./309/2021 FIXED	GAJIUR RAHMAN <b>Versus</b> NURJAHAN BEGUM	MR. A PARAMANIK	
9	Crl.Pet./317/2021	BISWAJIT KAKATI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL MR S B SINHA	PP, ASSAM
10	Crl.Pet./318/2021	BHARAT CHANDRA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM

11	Crl.Pet./319/2021	MAHANDRA TERANG AND 2 ORS <b>Versus</b> APURBA KUMAR MEDHI AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR R KALITA	
12	Crl.Pet./320/2021	RAJIV KR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F KHAN MR U CHAUDHURY MS D BARUAH MS B BARMAN	PP, ASSAM
13	Crl.Pet./321/2021	LEONARD KHANNA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A GANGULY MR T CHHETRI	PP, ASSAM
14	Crl.Pet./323/2021	BHARAT CHANDRA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
15	Crl.Pet./324/2021	KAKOLI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND ANR	H Z SINGHA MR H BEZBARUA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
16	Crl.Pet./376/2021 B/O	SIBANI CHANDA <b>Versus</b> DIPTADEEP CHAKRABORTY	MR. P K DEKA MRS. S ROY MS P SHILL	
17	AB/2030/2021 B/O	ARMANUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. K MUNIR MR. R M DAS MS. A BEGUM	PP, ASSAM
18	AB/2034/2021	MRINAL KANTI BHOWMIK @ MRINALKRANTI BHUMIK <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
19	AB/2036/2021	NAZRUL HAQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. K K DEKA	PP, ASSAM
20	AB/2038/2021 B/O	ROSHAN CHAND AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. N J KHATANIAR	PP, ASSAM
<b><u>ADMISSION</u></b>				
21	Crl.Pet./559/2020 B/O	KARISHMA KAYAL <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR. D SAIKIA MR. B GOGOI R SARMAH MR. P K MUNIR MS T PARASHAR MS RUKMINI BARUA MS P BARUAH	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/149/2021 <b>in</b> Crl.Pet./559/2020	THE STATE OF ASSAM <b>Versus</b> KARISHMA KAYAL AND ANR.		
22	Crl.Pet./344/2021 WITH LCR 1 FILE FIXED	NAVNATH TUKARAM DHAIGUDE <b>Versus</b> UNION OF INDIA AND 2 ORS	MR T THAKURIA	MR. P N GOSWAMI (R-2) MR. B SARMA(ADDL. PP) SC, CUSTOMS
	<b>WITH</b>			
23	Crl.Pet./63/2021	NAVNATH TUKARAM DHAIGUDE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR T THAKURIA	PP, ASSAM SC, FOREST
<b><u>BAIL HEARING (BA)</u></b>				
24	Bail Appln./1560/2021 FIXED	FAZLUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
25	AB/553/2021	JEHERUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
26	AB/566/2021	KESHAR KUMAR DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM

27	AB/574/2021	PRAMESWAR BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR R K DUTTA MR R SARMA	PP, ASSAM
28	AB/588/2021	ABDUL QAIYUM ANSARI <b>Versus</b> THE STATE OF ASSAM	MR. R P SINGH MR. B JHA	PP, ASSAM
29	AB/610/2021 FIXED	ABUL KASHEM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
30	AB/636/2021	MOHIBUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A BHATTACHARYA MR S CHOUDHURY	PP, ASSAM
31	AB/664/2021	KOMOR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
32	AB/682/2021	DILU MIA LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER	PP, ASSAM
	<b>WITH</b>			
33	AB/324/2021	RAMIJ ALI @ RAMIJ ALI BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MS C M DEKA MR H I CHOUDHURY MR. A S TAPADER	PP, ASSAM
34	AB/818/2021	AINUL ISLAM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
35	AB/944/2021	FAZAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. M HUSSAIN MR A K DAS	Mr M U Ahmed (FOR INFORMANT) PP, ASSAM
	<b>WITH</b>			
36	AB/959/2021	SOMER ALI AHMED @ SOMER ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. M A CHOUDHURY MRS H AHMED	PP, ASSAM
37	AB/1000/2021	HABIZUR RAHMAN @ HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. K I MAZUMDER MR B CHANDA MS S ROY	PP, ASSAM
38	AB/1242/2021 FIXED	MANJUR ALI @ MUNJIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
39	AB/1655/2021 FIXED	OSMAN GONI <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
40	AB/1744/2021 FIXED	ASRAFUL ALAM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR I U CHOUDHURY MR. A M AHMED MR. A AHMED MR. R A CHOUDHURY	PP, ASSAM
41	AB/1878/2021 FIXED	MRIGENDRA NATH <b>Versus</b> THE STATE OF ASSAM	MR. D BORAH	PP, ASSAM
42	AB/1916/2021 FIXED	SANJEEV SINGH <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,27th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 9**

**[CIVIL BENCH - II**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/3292/2021 B/O	SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM 3 ORS	MR D DEKA MR. S HAZARIKA	SC, EDU
2	WP(C)/3378/2021 B/O	SUBAKHANA GOGOI AND 18 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, SEC. EDU. SC, SEBA
3	WP(C)/3385/2021 B/O	PADMESWAR BORAH @ PADMESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU
<b><u>ADMISSION</u></b>				
4	WP(C)/462/2020	MARJAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD. S ALOM MS. A BEGUM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. MD. A J ATIA MR. M H TALUKDAR MS J MARIYAM MS A H ATIA
5	WP(C)/3859/2020 FIXED	BHABANI DAS <b>Versus</b> THE STATE OF ASSAM AND	MR H TALUKDAR MR. R SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
6	WP(C)/4264/2020	UPASANA PODDAR <b>Versus</b> INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 5 ORS	MR. R DUBEY	MR. R P KAKOTI SR. ADV. (SC, IIT) MR A B DEY (SC, IIT) MR. S SUTRADHAR (SC, IIT) SC, IIT
7	WP(C)/5409/2020	LAL BIAKTHANGI RALTE AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R DEVI	GA, ASSAM SC, AG SC, DIMA HASAO
8	WP(C)/911/2021	DILIP SINGHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE
<b><u>ORDERS</u></b>				
9	Cont.Cas(C)/230/2019	GOPALJI MISHRA AND 9 ORS. <b>Versus</b> DILIP CHANDRA NATH AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MRS. A GAYAN MR. A CHAMUAH, SC,UGC. SC. ASSAM UNIVERSITY

<b>WITH</b>			
10	Cont.Cas(C)/219/2019	DEBJANI DEBNATH AND ANR. <b>Versus</b> DILIP CHANDRA NATH AND 2 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA
11	WP(C)/5883/2019	SANGEETA BARUAH SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. B DAS MRS. P P BORAH MR P K DAS SC, HIGHER EDU
12	WP(C)/8549/2019	ASSAM INDUSTRIAL TRAINING INSTITUTE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY GA, ASSAM MR. S. P .DAS (S.C. DEPTT. OF SKILL EMPLOYMENT AND ENTREPRENEURSHIP) SC, LABOUR AND UNEMPLOYMENT
13	WP(C)/8556/2019	NORTH EASTERN COMPU TECH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY GA, ASSAM MR. S. P. DAS, (SC, DEPTT. OF SKILL EMPLOYMENT AND ENTREPRENEURSHIP. SC, LABOUR AND UNEMPLOYMENT
14	Cont.Cas(C)/350/2020	PRADIP MAHANTA, ASSTT. TEACHER AND 2 ORS <b>Versus</b> PRITAM SAIKIA, I.A.S. AND 2 ORS	MR. M J BARUAH MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2) MS. N M SARMA (R2)
15	Cont.Cas(C)/432/2020	PRADIP KALITA AND 6 ORS. <b>Versus</b> DR. BIJOYA CHOUDHURY, AES	MRS A BUJARBARUAH MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. S BORA MS N M SARMA (R-1)
16	Cont.Cas(C)/509/2020	GANESH BURAGOHAİN <b>Versus</b> PREETAM SAIKIA, ACS AND 2 ORS	MRS P RAI MR H BEZBARUA MS. P K DEVI MR. D SAIKIA (R-1) MS. P CHAKRABORTY (R-1) MR B KAUSHIK (R-1)
17	Cont.Cas(C)/510/2020	UTPALA BHATTACHARJEE <b>Versus</b> SMTI. GITIMONI PHUKAN, ACS AND ANR	MR S NATH MR G J SHARMA MR. A R TALUKDAR MR. K GOGOI
18	WP(C)/1350/2020	SABIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M CHOUDHURY MR RIZWAN YASİN SC, HIGHER EDU SC, APSC
19	WP(C)/3822/2020 B/O	MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS C MEDHI MR. S NATH SC, SEC. EDU. MD. R ALI (R-7) (R-8)
20	Cont.Cas(C)/35/2021	DR. LAWANU BORDOLOI <b>Versus</b> PRITOM SAIKIA	MRS. P B HAZARIKA MR. S Ali

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,27th July 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 10**

**[CIVIL BENCH - III]**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate	
<b>MOTION</b>					
1	WP(C)/2084/2021 B/O	NO. S/356539L WARRANT OFFICER/CIPHER GAVENDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.	
2	WP(C)/3116/2021 FIXED	PHATIK CHANDRA ROY <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A GANGULY MR T CHHETRI	SC, NF RLY	
<b>ADMISSION</b>					
3	WP(C)/3264/2017 PART-HEARD, FIXED	KHANDAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	GA, ASSAM MR. P J SAIKIA (R3, R4) MR. P N SHARMA (R3,R4) MR M R ADHIKARI (R3,R4) MR. P BORDOLOI (R3, R4)	
<b>WITH</b>	4	Cont.Cas(C)/268/2017	KHANDAN KUMAR DAS <b>Versus</b> SANJIB GOHAIN BARUAH and 2 ORS.	MR. I CHOUDHURY MR. A K BARUAH MR. S BISWAKARMA MS. G DAS	MR. P J SAIKIA (R3) MR M R ADHIKARI (R3) MR. P BORDOLOI (R3)
<b>WITH</b>	5	WP(C)/6727/2018	KHANDAN KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. I CHOWDHURY SR ADV MR. A K BARUAH MR. S BISWAKARMA MS S DAS MS. A LONGSU	GA, ASSAM MR. P J SAIKIA MR M R ADHIKARI (R3, R4) MR. P BORDOLOI MS. G BORAH (R3, R4)
6	WP(C)/6827/2015 B/O	FORCE NO. 075047288 CT/GD TRINATH RANA <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R DUTTA MR.R MAZUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH	C.G.C. MRS A GAYAN ASSTT.S.G.I.	
7	WP(C)/7975/2018	MOHAN SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MS. A DEVI	MR. S S ROY (C.G.C., R1- R3) ASSTT.S.G.I.	
8	WP(C)/249/2019	JITEN KR. DAS AND 27 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM SC, FINANCE	

9	WP(C)/1079/2019	PUNGBILI BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. Y S MANNAN MR. T HUSSAIN MS. M BHATTACHARYYA	MR. S C KEYAL SC, AG MR. A M DUTTA MR. K K PARASAR (C.G.C., R1-R5) ASSTT.S.G.I.
10	WP(C)/6867/2019	DIPAMANI KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, AG MD M S ALI MR. R K TALUKDAR (R-5) SC. REVENUE
11	WP(C)/8835/2019	GOPAL BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK A N HUSSAIN MS S BORA	GA, ASSAM SC, AG SC, LABOUR AND UNEMPLOYMENT SC, FINANCE
12	WP(C)/8890/2019	ABDUL HAKIM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	GA, ASSAM
13	WP(C)/8985/2019	HARENDRA CH. LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	SC. IRRIGATION
14	WP(C)/9506/2019	SMTI. MONALISHA BHATTACHARYYA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, APDCL
15	WP(C)/9514/2019	SATYAJIT SARKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
<b>WITH</b>				
16	WP(C)/9516/2019	SUDIPTA GOSWAMI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
<b>WITH</b>				
17	WP(C)/9518/2019	AMARJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D HALOI MR A JAIN MR S DAS MR S A HUSSAIN	GA, ASSAM
18	WP(C)/133/2020 B/O	ON THE DEATH OF JAMAL UDDIN AHMED HIS LEGAL HEIR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, HEALTH
<b>ORDERS</b>				
19	Cont.Cas(C)/399/2015	MARUF ROBBANI <b>Versus</b> PRADIP KUMAR and 2 ORS.	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS	MR.P S DEKAR-2
20	Cont.Cas(C)/498/2019	GHANSHYAM BHUYAN <b>Versus</b> RAJESH KEMPRAI AND ANR.	MR H BURAGOHAIN MR. B J MUKHERJEE	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. A PHUKAN
21	WP(C)/8863/2019	MONIKA MALI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P K SARMA MS. B BHUYAN MS R SAHIN	GA, ASSAM MR. ABU JAHID
22	WP(C)/3649/2020 FIXED	NO.850820925 HAV/GD ANUP KUMAR KHIRALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. A R TAHBILDAR MR M J DEURI	MRS. A GAYAN ASSTT.S.G.I.
<b>WITH</b>				
	I.A.(Civil)/1114/2021 in WP(C)/3649/2020	HAV/GD ANUP KUMAR KHIRALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R P HAZARIKA MR. R P HAZARIKA MR M J DEURI	MRS. A GAYAN ASSTT.S.G.I.
23	WP(C)/4350/2020 B/O	CT/FITTER MUFIZ UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA**

**COURT NO: 11**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/2538/2021 FIXED	ABDUS SAMAD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM
2	WP(C)/2834/2021 FIXED	MD. JALAL UDDIN <b>Versus</b> THE DIRECTOR, FOOD, CIVIL SUPPLIES AND CONSUMER AFFAIRS AND 4 ORS	MR. K D SARMA	GA, ASSAM
3	WP(C)/3388/2021 B/O	DHARMESWAR DAS <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 2 ORS	MR. A D CHOUDHURY	SC, AFDC
<b><u>ORDER (STAY VACATING)</u></b>				
4	I.A.(Civil)/1117/2021 FIXED in WP(C)/1663/2021	MONOJ NARZARY AND ANR <b>Versus</b> ANCHAND JWHALAO BRAHMA AND 10 ORS.	MR. P K DEKA MR. M S ALAM	MR. D DAS SR. ADV SC, FOREST SC, BTC
	<b>WITH</b> WP(C)/1663/2021	ANCHAD JWHALAO BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. D DAS SR. ADV MD H R AHMED	SC, FOREST SC, BTC
<b><u>ADMISSION</u></b>				
5	WP(C)/604/2020	ANUPAM KNOWAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
	<b>WITH</b> WP(C)/9252/2019	BIRINCHI PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
	<b>WITH</b> WP(C)/612/2020	MIHIRAM BORDOLOI <b>Versus</b> TIWA AUTONOMOUS COUCIL AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
	<b>WITH</b> WP(C)/616/2020	BIDYUT THAKUR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL

9	<b>WITH</b> WP(C)/623/2020	BIDYUT THAKUR <b>Versus</b> TIWA AUTONOMOUS COUCIL AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
10	<b>WITH</b> WP(C)/625/2020	PRANJU PRATIM PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
11	<b>WITH</b> WP(C)/629/2020	JITU PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
12	<b>WITH</b> WP(C)/630/2020	MIHIRAM BORDOLOI <b>Versus</b> TIWA AUTONOMOUS COUCIL AND ANR	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
13	<b>WITH</b> WP(C)/631/2020	JAYANTA MANTA <b>Versus</b> TIWA AUTONOMOUS COUNCIL, MORIGAON AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
14	<b>WITH</b> WP(C)/632/2020	DUDUL DAS <b>Versus</b> TIWA AUTONOMOUS COUNCIL, MORIGAON AND ANR. (G)	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
15	<b>WITH</b> WP(C)/633/2020	PRANJU PRATIM PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL, MORIGAON AND ANR. (G)	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
16	<b>WITH</b> WP(C)/636/2020	AJOY THAKURIA <b>Versus</b> TIWA AUTONOMOUS COUNCIL, MORIGAON AND ANR.	MR. P KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
17	<b>WITH</b> WP(C)/666/2020	PREMANANDA DEKA <b>Versus</b> TIWA AUTONOMOUS COUCIL, MORIGAON AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
18	<b>WITH</b> WP(C)/812/2020	BHASKARJYOTI PATAR <b>Versus</b> TIWA AUTONOMOUS COUNCIL AND ANR.	MR. N KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
19	<b>WITH</b> WP(C)/1009/2020	PANKAJ KR. BORAH AND 7 ORS. <b>Versus</b> THE TIWA AUTONOMOUS COUNCIL AND ANR.	MS. P BORAH MR. D CHUTIA	SC, TIWA AUTONOMOUS COUNCIL
20	<b>WITH</b> WP(C)/1169/2020	RAKESH BORDOLOI <b>Versus</b> TIWA AUTONOMOUS COUCIL, MORIGAON AND ANR.	MR. N J KHATANIAR	SC, TIWA AUTONOMOUS COUNCIL
21	WP(C)/1064/2020	PRANAB JYOTI PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR H BARUAH MR P P PHUKAN	MR. K N CHOUDHURY GA, ASSAM MR. S K DAS (R-2,3,4) MR. R DUBEY (R5) MR. J PATOWARY MS. A B KAYASTHA (R5) MR. A N I HUSSAIN (R5) MR R KARIM(R-2,3,4) MR D BARMAN (R-2,3,4) MR. S BARUAH, SC, PCBA
22	WP(C)/1718/2020	MANIK CHAND SINGHA <b>Versus</b> STATE BANK OF INDIA AND ANR.	MR. M KATAKI	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI

23	WP(C)/1814/2020	JOGENDRA SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A J HAZARIKA	GA, ASSAM
24	WP(C)/3605/2020	BITUL DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BORTHAKUR MR. U K DEKA	GA, ASSAM MR. P J SAIKIA (R7) MR. R S MISHRA (R7) MR K J SAIKIA (R7) SC, FOREST
25	WP(C)/4745/2020	SUMITRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A CHOUDHURY MR. R Deka MS D N RABHA S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, REVENUE
26	WP(C)/505/2021 B/O	BIKRAMJIT SINGHA <b>Versus</b> THE INDIAN OIL CORPORATION AND 4 ORS	MR. A GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM MR. S B LASKAR (R-5) MR. H A LASKAR (R-5) MS N KALITA (R-5) MS D DUTTA (R-5) SC, I O C
27	WP(C)/1566/2021 B/O	DEBA SHARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	ASSTT.S.G.I.
28	WP(C)/2354/2021 B/O	SACHIN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM MR. N BORAH (R-4,5,6) MR H MAZUMDER (R-4,5,6) MR P K BORA (R-4,5,6)
29	WP(C)/3036/2021 FIXED	GAUTAM SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM MR. A SARMA (R-2,3) MR. K KALITA (R-2,3) MR H KALITA (R-2,3) ASSTT.S.G.I.
30	WP(C)/3090/2021 FIXED	DUL BORA AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR H KALITA	SC, PNRD GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,27th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 13**

**[CRIMINAL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./1541/2021 B/O	LALITA DEVI @ LAILY <b>Versus</b> THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
<b>MOTION (BA)</b>				
2	Bail Appln./1647/2021	MOINA BORAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A RAJKHOWA MR. R P HAZARIKA MR M J DEURI	PP, ASSAM
3	Bail Appln./1651/2021	MUZAMMEL HOQUE @ MUZAMMEL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
4	Bail Appln./1652/2021 B/O	SRI UPENDRA NATH OJHA <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MR B DEORI	PP, ASSAM
5	Bail Appln./1654/2021	SAIRUDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
6	Bail Appln./1657/2021	ASHAD ALI <b>Versus</b> STATE OF ASSAM	MR. S U AHMED MR. A HUSSAIN	PP, ASSAM
<b>MOTION</b>				
7	AB/1387/2021 FIXED	RAFIK KHANDAKAR @ RAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
8	AB/2028/2021 B/O	MAHMUDA BEGUM @ MAMUDA BEGUM AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	S I AKAND MR. M A MONDAL	PP, ASSAM
9	AB/2029/2021 B/O	MITALI KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
10	AB/2031/2021	AMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
11	AB/2032/2021 B/O	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A HUSSAIN	PP, ASSAM

12	AB/2033/2021	SRI NAYAN MONI DAS <b>Versus</b> THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR SUBHRAJIT SAIKIA MR N M DEKA	PP, ASSAM
13	AB/2037/2021 B/O	NILOTPAL DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR F A LASKAR MR. D BORA MR. N MAHAJAN	PP, ASSAM

**ADMISSION**

14	CrI.A./111/2021	HUZUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
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**BAIL HEARING (BA)**

15	Bail Appln./1135/2021 FIXED	RAHUL DAS <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MS I PATAR	PP, ASSAM
16	Bail Appln./1187/2021	PRABIN NARZARY <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR. D BORA MR. K MOHAMMED	PP, ASSAM
17	Bail Appln./1443/2021	RAMAVTAR MANIHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D DAS SR. ADV MR G J SAIKIA	PP, ASSAM
18	Bail Appln./1482/2021 FIXED	JAMUNA DAS <b>Versus</b> THE SATE OF ASSAM	MR. B GOGOI MR A CHALIHA	PP, ASSAM
19	Bail Appln./1498/2021 FIXED	LABA BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. A SAYED MR. M MAHANTA	PP, ASSAM
20	Bail Appln./1578/2021 FIXED	MD SADDAM HUSSAIN @ SADDAM HUSSAIN @ DEEPAK DAS <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM

**WITH**

21	AB/1909/2021	JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR F A AHMED	PP, ASSAM
22	AB/1688/2021 FIXED	MAKRAM ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM

**BAIL HEARING**

23	I.A.(CrI.)/255/2020 AB 774/2020(D/O) in AB/774/2020	MALAYA GHOSH <b>Versus</b> BIDYUT DAS AND ANR	MR. S S S RAHMAN MR. M R SODIAL MS. M GHOSH	MR N DUTTA (R1) MR. S C BISWAS (R1) MR. P S BISWAS (R1) PP, ASSAM (R2)
24	AB/48/2021	KHITESWAR BAISHYA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
25	AB/591/2021 FIXED	ABDUL MAZID SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
26	AB/605/2021	ROFIQUL ISLAM @ RAFIKUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
27	AB/827/2021 FIXED	SABIL AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR P R SARMA	PP, ASSAM
28	AB/1094/2021	SAMIL AHMED CHOUDHRY @ MD SAMIL AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. P R MAHANTA MR. S R GOGOI MR P BORAH	PP, ASSAM

29	AB/1096/2021	JIARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA	PP, ASSAM
30	AB/1112/2021	DILBAHAR @ DILBAR SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
31	AB/1150/2021	SMTI. SHILPI PAUL <b>Versus</b> THE STATE OF ASSAM	J U AHMED MR S R NAWAZ MR S A REEYAZ MS. M BORTHAKUR	PP, ASSAM
32	AB/1335/2021 FIXED	MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
33	AB/1381/2021	MD. ABDUL MOTIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	PP, ASSAM
34	AB/1507/2021 FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR S PAUL	PP, ASSAM
35	AB/1542/2021 FIXED	AKHIFUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
36	AB/1580/2021 FIXED	HABIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR B K SINGH	PP, ASSAM
37	AB/1598/2021 FIXED	SAMSUL ISLAM BARBHUIYA @ SAMSUL HAQUE BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR H I CHOUDHURY MR S BORTHAKUR MR. D GOGOI MS N KHATUN	PP, ASSAM
38	AB/1804/2021 FIXED	HASMAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
39	AB/1810/2021 FIXED	DEBOJIT MORAN <b>Versus</b> THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
40	AB/1813/2021 FIXED	KIRAN SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
41	AB/1815/2021 FIXED	ABUL HUSSAIN @ ABUL HOSEN AND 1 ORS <b>Versus</b> THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
42	AB/1816/2021 FIXED	LAKHI BORAH <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
43	AB/1851/2021 FIXED	FARAS ALI <b>Versus</b> THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	PP, ASSAM
44	AB/1895/2021 FIXED	BAPPAN GOSH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR A D CHOUDHURY MR. D CHOUDHURY MR. T CHAKRABORTY	PP, ASSAM
45	AB/1906/2021 FIXED	SAIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A SARMAH MR. R R KAUSHIK	PP, ASSAM
<b><u>ORDERS</u></b>				
46	I.A.(CrI.)/927/2019 AB 1990/2019(D/O) in AB/1990/2019	SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D KALITA MR M DEKA	PP, ASSAM
47	I.A.(CrI.)/100/2020 BA 2419/2018(D/O), FIXED in Bail Appln./2419/2018	SMTI. NIRODA BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K SEN MS M DAS	MR. P HAZARIKA MR. H S BORAH PP, ASSAM

48	I.A.(CrI.)/301/2020 WITH OFFICE NOTE,LCR 4 FILES, B/O <b>in</b> CrI.A./227/2019 <b>WITH</b> CrI.A./227/2019	BHUPEN BORO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A CHOUDHURY MR N J DAS MR. P K DAS MR R ALI	PP, ASSAM
49	CrI.L.P./10/2021 <b>in</b> CrI.A./2740/2021  <b>WITH</b> CrI.A./2740/2021 (Filing Number)	SRI BHUPEN BORO <b>Versus</b> THE STATE OF ASSAM and ANR  KAMAL CH. DAS <b>Versus</b> GHANASHYAM SARMA AND ANR.  KAMAL CH. DAS <b>Versus</b> GHANASHYAM SARMA AND ANR. F	MR. S HAZARIKA   MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY  MR. I H SAIKIA	PP, ASSAM
50	I.A.(CrI.)/252/2021 WITH OFFICE NOTE, LCR 4 FILES, B/O <b>in</b> CrI.A./115/2021 <b>WITH</b> CrI.A./115/2021	ABUL NASAR @ MD ABUL NASAR <b>Versus</b> THE STATE OF ASSAM AND ANR.  ABUL NASAR @ MD ABUL NASAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S S ZIA  MS S S ZIA	PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,27th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE HITESH KUMAR SARMA**

**COURT NO: 14**

**[CRIMINAL AND MATTERS RELATED  
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./1028/2021 B/O	SHAH MAHAMMAD ALI @ SAHAMAD <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
2	Bail Appln./1599/2021 B/O	JASIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM
3	Bail Appln./1603/2021 B/O	NASKAR ALI <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MD. A MATLIB	PP, ASSAM
<b>MOTION (BA)</b>				
4	Bail Appln./1549/2021	RUHUL PRODhani AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A DAS	PP, ASSAM
5	Bail Appln./1596/2021	AFAZ UDDIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
6	Bail Appln./1597/2021	TAJMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
7	Bail Appln./1601/2021	CHAMPAK KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. D SARMA MR P DAS A DAS MR P PRAWAR	PP, ASSAM
8	Bail Appln./1609/2021	AMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
9	Bail Appln./1610/2021	DHIREN OZAH <b>Versus</b> THE STATE OF ASSAM	MR. M R Z CHOUDHURY	PP, ASSAM
10	Bail Appln./1613/2021	AKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A A DEWAN MR S PRODhani	PP, ASSAM
11	Bail Appln./1615/2021	MD SENAUL SK <b>Versus</b> THE UNION OF INDIA	MS. T SOM	SC, NCB



12	Bail Appln./1617/2021	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR N AHMED MR N AHMED MR. S RANA	PP, ASSAM
13	Bail Appln./1621/2021	SUNGTHAGWRA DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. P MAJUMDAR	PP, ASSAM
14	Bail Appln./1622/2021	SRI ALPESH GOHEL@ SRI ALPESH VITHALBHAI GOHEL AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR S DEKA	PP, ASSAM
15	Bail Appln./1631/2021	SUBHASH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR P BARUAH	PP, ASSAM
16	Bail Appln./1646/2021 B/O	MEHBUB ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
17	Bail Appln./1650/2021 B/O	MOZAMMIL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
<b><u>MOTION</u></b>				
18	AB/1962/2021 B/O	RAJIB HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MS. S SAIKIA	PP, ASSAM
19	AB/1999/2021	SAYED MALLIK <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
20	AB/2019/2021 B/O	RUPAK MALAKAR @ RANA <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
21	AB/2026/2021 B/O	RAZINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR G RAHUL MR. D M NATH	PP, ASSAM
22	AB/2027/2021 B/O	MOFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
23	Bail Appln./2816/2020 SCANNED COPY OF CASE RECORD	AMINUL ISLAM <b>Versus</b> THE UNION OF INDIA	MR T KALITA MR. A SAIKIA MR T T MONI MR. A S ALI MR. A A MONDAL	SC, NCB
24	Bail Appln./408/2021 SCANNED COPY OF CASE RECORD, WITH LCR	SRI CHANDRA VIR <b>Versus</b> THE UNION OF INDIA	MR. S D PURKAYASTHA MR P KATAKI MR S P DAS MR. N DAS	SC, NCB
25	Bail Appln./656/2021 B/O	LAMPHRANG JYRWA <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDI MS. P N SUMI	PP, ASSAM
26	Bail Appln./688/2021 SCANNED COPY OF CASE DIARY	MD. SAHIDUL ISLAM @ ALI <b>Versus</b> THE STATE OF ASSAM	MR. A B SIDDIQUE	PP, ASSAM
27	Bail Appln./823/2021 PHOTOCOPY OF CASE DIARY AND CHARGESHEET	BARUN BISWAS <b>Versus</b> THE STATE OF ASSAM	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA	PP, ASSAM
28	Bail Appln./888/2021 FIXED	SANMANJAY BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND	PP, ASSAM
29	Bail Appln./1237/2021 FIXED	KAMAL NAYAN PAYENG @ KAMAL NAYAN PAYING <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR R A AHMED MR Z RAHMAN	PP, ASSAM

30	Bail Appln./1259/2021 SCANNED COPY OF CASE DIARY, FIXED	MUMUNG VAIPHEI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
31	Bail Appln./1327/2021 FIXED,	RAFIQUL HUSSAIN @ RAFIKUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
32	Bail Appln./1337/2021 SCANNED COPY OF CASE RECORD , CASE DIARY AND STATUS REPORT, FIXED	ARJUN DEB BARMAN <b>Versus</b> THE STATE OF ASSAM	MS. P CHAKRABORTY MS. A DAS	PP, ASSAM
33	Bail Appln./1345/2021 FIXED	ATIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR P SONOWAL MR S B SINHA	PP, ASSAM
34	Bail Appln./1368/2021 FIXED	BIPIN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. S I BORA MS. P HAZARIKA	PP, ASSAM
35	Bail Appln./1421/2021 FIXED	LALKHOHEN MANGTE <b>Versus</b> THE STATE OF ASSAM	MS. A MEDHI	PP, ASSAM
	<b>WITH</b>			
36	Bail Appln./1309/2021	HATNEILHING KUKI <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
37	Bail Appln./1434/2021 FIXED	AMIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MS. R BORGOHAIN MS M DAS	PP, ASSAM
38	Bail Appln./1466/2021 FIXED	RANJAN RAY <b>Versus</b> THE SATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
39	Bail Appln./1468/2021 FIXED	JINTU MONDAL @ JINTU MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN	PP, ASSAM
40	Bail Appln./1473/2021 FIXED	SURAT JAMAL @ POSHA <b>Versus</b> THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
41	Bail Appln./1477/2021 FIXED	MUSSTT MONUWARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
42	Bail Appln./1509/2021 FIXED	PULAK BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J KALITA	PP, ASSAM
43	Bail Appln./1510/2021 FIXED	NABIBUR RAHMAN @ MOKI <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK MR A ALI MR. Y ALI	PP, ASSAM
44	Bail Appln./1529/2021 FIXED	MUJAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
45	Bail Appln./1540/2021 FIXED	RUPON RONGHANG @ RUPON SING RONGHANG <b>Versus</b> THE STATE OF ASSAM	MR. M P CHOUDHURY MR. S BATHARI MR. C HANSE	PP, ASSAM
46	Bail Appln./1583/2021 FIXED	BABUL AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR U S BORGOHAIN	PP, ASSAM
		<b>BAIL HEARING</b>		
47	Bail Appln./1656/2021 B/O	ZAMIR UDDIN LASKAR @ JOMIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA	
48	AB/1691/2021 FIXED	ASIRUDDIN <b>Versus</b> THE STATE OF ASSAM E	MR. S C BISWAS MR. S SARKAR MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
49	AB/1784/2021 FIXED	IFTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M GARODIA	PP, ASSAM

**HEARING**

50	Crl.A./42/2021 WITH LCR 10 FILES, OFFICE NOTE, B/O <b>WITH</b> I.A.(Crl.)/76/2021 <b>in</b> Crl.A./42/2021	TH. THOIBA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR A DAS	MR. S C KEYAL PP, ASSAM
		TH. THOIBA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A Z AHMED MR A DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,27th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 15**

**[CIVIL BENCH - III**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1900/2016 FIXED	SMTI JOONMANI PAGAG GAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.K DEVI MS.K DAS	MR.B K SHARMA MR J NARAH(R-5) MR J PAYENG(R-5) SC, SOCIAL WELFARE MR.T DOLEY(R-5)
2	WP(C)/2752/2017	PRADIP KUMAR RAY <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A M KHAN MR.R ALI	MR.Y DOLOI(R- 1-4) SR. CGC ASSTT.S.G.I.
3	WP(C)/5411/2019	PARTHA KUMAR PAUL <b>Versus</b> THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS.	MRS. K DEVI MR. M BISWAS MS R P BARUAH MS M DAS	MR. S K ROY (R5) MRS. M M ROY (R5) MD K RAHMAN (R5) MS P M SARMA (R5) SC, GHC
4	WP(C)/5572/2019	AYUB ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N HOQUE MR H GUPTA	SC, PNRD MR. S SARMA MR. J DEKA MR. B SAHARIA MR J C BORAH (R6) MR. T K BHUYAN MR. U SARMA MR. S K DEKA SC, G U
5	WP(C)/8544/2019	TARUN CHANDRA BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS MS. S F MAITAI MS A BORAH MS. J GHOSH MS. P DAS MS S SENGUPTA	GA, ASSAM SC, AG
6	WP(C)/8797/2019	MAKANI DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MD A S AHMED MR. B C CHOUDHURY	MR. S C KEYAL ASSTT.S.G.I.
7	WP(C)/9258/2019	JAGODA RANJAN DEB AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP GA, ASSAM
8	WP(C)/9488/2019	ASSAM CO OPERATIVE APEX BANK RETIRED EMPLOYEES WELFARE ASSOCIATION AND 98 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. T N SRINIVASAN MR. A BARKAKATI	SC, APEX BANK ASSTT.S.G.I.

9	WP(C)/9532/2019	NITU KUMARI PANDEY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M DAS MR. N K NEOG	ASSTT.S.G.I.
10	WP(C)/9537/2019	BIGRAI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T BAIDYA MR. A DHAR MR. A S BAIDYA	SC, PNRD
11	WP(C)/9571/2019	M/380838 HAV/NA MURALI KUMAR P. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI (C.G.C., R-1,2,3,4) ASSTT. S.G.I.
12	WP(C)/1595/2020	SARAT CHANDRA BURAGOHAJIN <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND ANR.	MR. R P HAZARIKA	MD A A HUSSAIN (R-1,2)
13	WP(C)/3599/2020	BISWAJIT SARMA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A GOGOI MR D K BARUAH	GA, ASSAM
14	WP(C)/4145/2020	BAPAN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, WATER RESOURCE
<b>ORDERS</b>				
15	WP(C)/1899/2014 FIXED	MRS. ANOWARA BEGUM and 8 ORS <b>Versus</b> THE UNION OF INDIA and 22 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR.B K SARMA MR.B SINHA SC, SOCIAL WELFARE ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1122/2021 <b>in WP(C)/1899/2014</b>	ALL ASSAM SOCIAL WELFARE STATISTICAL EMPLOYEES ASSOCIATION AND 4 ORS. <b>Versus</b> ANOWARA BEGUM AND 31 ORS.	MR I AHMED MD M RAHMAN	GA, ASSAM MS. D GHOSH ASSTT.S.G.I.
16	WP(C)/2635/2013	ALL ASSAM SUPERVISORS' ASSOCIATION ICDS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.D K MISHRA MR.B PRASAD MR.M SARANIA MR.S U AHMED MS.M GOSWAMI	MR.B K SHARMA MR.R ISLAM MR.K C ROYR-1 C.G.C. MR.C K S BARUAH MR.J DEKA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
	<b>WITH</b> I.A./1436/2015 <b>in WP(C)/2635/2013</b>	NARAYAN DAS and ORS. <b>Versus</b> ALL ASSAM SUPERVISORS ASSOCIATION ICDS	MR.R ISLAM	MR.B K SHARMA MR.M SARANIA SC, SOCIAL WELFARE
17	WP(C)/23/2014	MRS. ANOWARA BEGUM and 4 ORS <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.N ISLAM MS.M BARMAN MS.D GHOSH MR.M ISLAM MS.B GOGOI	MR.B K SARMA MR.B SINHA ASSTT.S.G.I. SC, SOCIAL WELFARE
18	WP(C)/589/2020	RUPA MONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N BORAH MR. H MAZUMDER MR. H S BARUAH	SC, PNRD GA, ASSAM
19	WP(C)/1164/2020	ALPANA LEKHARU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P K DAS MR. M BARUAH	GA, ASSAM SC, AG MR. R DE SC, ASSAM HOUSING BOARD
20	WP(C)/2124/2020	NARENDRA ROY @ NARENDRA NATH ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A DAS	GA, ASSAM
21	WP(C)/2427/2020	MADAN LAL <b>Versus</b> THE UNION OF INDIA AND 17 ORS	MS. S BORA MS. N CHAKRABORTY	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

**[ For Tuesday,27th July 2021]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 17**

**[CIVIL BENCH - IV & I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/2035/2021	SRI RAHUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
<b>ADMISSION</b>				
2	WP(C)/167/2019 FIXED	PULEN DEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA	MR. J ROY MR. Y. DOLEY(SC, TRANSPORT) MR. N. DUTTA(SR. COUNSEL, A S T C)
3	WP(C)/596/2019	M.B.F. BRICK FIELD (MBF) AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A SATTAR MR G CHOUDHURY MS A REHMAN MS. S KAUSHIK	MR D MAZUMDER GA, ASSAM ASSTT.S.G.I. SC, FOREST SC, PCB
4	WP(C)/7617/2019	HEMANTA MORAN <b>Versus</b> THE GOVT. OF ASSAM AND 5 ORS.	MR. J SARMAH	GA, AP SC, FOREST SC, RAILWAY
5	WP(C)/149/2020	SUMAN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J ABBAS MR. S BARTHAKUR	MR. D K SARMAH (R2-R6) MRS S BARUAH MS. A TALUKDAR (R2-R6) MRS. S BORA (R2-R6) SC, I O C ASSTT.S.G.I.
6	WP(C)/318/2020	M/S. SONA VETS PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S NATH MR G J SHARMA	MR. A BARKATAKI SC, RAILWAY
7	WP(C)/414/2020	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	ASSTT.S.G.I. SC, F C I
8	WP(C)/1385/2020	SHEHABUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R CHOUDHURY MR D. CHAKRABORTY	SC, P W D
9	WP(C)/1490/2020	KOKRAJHAR OMNI TOURIST VEHICLES OWNERS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M SARMA MRS R DEKA MS. G SAIKIA	GA, ASSAM SC, TRANSPORT

10	WP(C)/2954/2020	RUNU DUTTA <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND ANR.	MR. M SAIKIA	MR. B C PATHAK(R1-2) MR. B PATHAK(R1-2) MR. R THADANI(R1-2)
11	WP(C)/2997/2020	M/S. MAHANTA KRISHNA JV. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. B K DAS MR. A GOYAL MR. A CHOUDHURY SC, NF RLY
12	WP(C)/3048/2020	BINAY DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA MR. R S MISHRA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MS. S KATAKEY MS. S. TODI MR. M SAHEWALLA
13	WP(C)/3260/2020	BADRUL JAMAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM MS A BEGUM
14	WP(C)/3474/2020	JUSTICE (RETD) MR. BASU DEO AGARWAL <b>Versus</b> THE STATE BANK OF INDIA AND ANR.	MR D DEKA	MR. N BARUA MR U SARMA
15	WP(C)/4215/2020	M/S. MARWET OIL SERVICES PVT. LTD. <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR R SENSUA MR S DAS MR D BORAH	SC, O I L
16	WP(C)/5474/2020	BISHNU GOYARY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P PATHAK MR. A NARZARI	MS. M BHATTACHARJEE, GA, ASSAM (R-3,4,5) MRS. A GAYAN, CGC (R-1,2) ASSTT.S.G.I.
17	WP(C)/5565/2020	SAGIR AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM
18	WP(C)/1242/2021 FIXED	M/S YASHNAND ENGINEERS AND CONTRACTORS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, PWD
<b>ORDERS</b>				
19	WP(C)/1255/2015	BABAR KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.B BANERJEE MR.P K DAS MR.J LASKAR	MR.H R A CHOUDHURY(R-6&7) GA, ASSAMR1,2 MR.R SARMA(R-3) MS.R CHOUDHURY(R-6&7) MR.F U BORBHUIYA(R-6&7) MR.K K GOSWAMI(R-3) MS.M PAUL(R-3)
20	WP(C)/3673/2015	SMTI. JYOTIKA BHAGAWATI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR.S SAIKIA MS.D GHOSH MR.M BARMAN	GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,27th July 2021]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 19**

**[CIVIL BENCH - I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH  
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	CRP/141/2019	TANVEER RAHMAN AND 8 ORS. <b>Versus</b> THE ASSAM BOARD OF WAKF	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA MS DIRISHA MAHANTA	MR. R BARUAH S ALI MR. A IKBAL MR. A.I. AHMED
2	CRP/150/2019	SMTI BIJAYA DEKA AND 3 ORS. <b>Versus</b> KARUNA PATGIRI AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR B S DEKA	MR. D CHOUDHURY (R1-R4) MR T TALUKDAR (R1-R4) MR. P DUTTA (R1-R4) MR. T CHAKRABORTY (R1-R4)
3	CRP(I/O)/309/2019	AMBIKA SHARMA AND 13 ORS. <b>Versus</b> GHANASHYAM SHARMA AND 4 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. R K BHUYAN MR. M KASHYAP
4	MACApp./8/2020	SRI SUBRATA DEVI <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	
5	MACApp./55/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> TINKU DEB AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	
	<b>WITH</b> I.A.(Civil)/583/2021 <b>in</b> MACApp./55/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> TINKU DEB AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA	
6	MACApp./57/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MUSTT. JAIDA BEGUM LASKAR @ JAJEDA BEGUM MAJHARBHUYAN AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
	<b>WITH</b> I.A.(Civil)/604/2021 <b>in</b> MACApp./57/2021	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> MUSSTT. JAIDA BEGUM LASKAR @ JAJEDA BEGUM MAJHARBHUYAN AND 2 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	

**FOR HEARING U/O XLI RULE II C.P.C.**

7	RSA/283/2019	MD MOZAHAR ALI SK <b>Versus</b> ALEP UDDIN SK AND 12 ORS	MR. R K BHUYAN MR K SAIKIA MR A ZAMAN MD. K ALI	MR. A C SARMA MR. M H RAJBARBHUIYAN MR G BHARADWAJ MR. P AHMED MS. S RASUL
8	RSA/24/2020 WITH CAVT NO. 913/2019	SRI ASHOK KUMAR RAI <b>Versus</b> ON THE DEATH OF SMTI SARSWATI AGARWALLA AND ASHOK AGARWAL, THEIR LEGAL HEIRS AND 2 ORS	MR Z MUKIT MR. A SATTAR	MR. S P ROY MR. S ALAM FOR CAVEATOR
9	RSA/61/2021  <b>WITH</b> I.A.(Civil)/961/2021 <b>in</b> RSA/61/2021	SMT. CHAMPA BORO AND ANR. <b>Versus</b> BINOD DEKA AND 2 ORS.  CHAMPA BORO AND ANR. <b>Versus</b> BINOD DEKA AND 2 ORS.	MR. M K SHARMA MS. S S SAIKIA MR G DAS  MR. M K SHARMA MS. S S SAIKIA MR G DAS	
<b>ORDERS</b>				
10	RSA/97/2009  <b>WITH</b> MC/1707/2009 <b>in</b> RSA/97/2009	MD. SATTAR ALI @ SATTAR KHAN and ORS. <b>Versus</b> MAZIRAN NESSA  MD. SATTAR ALI @ SATTAR KHAN, <b>Versus</b> MUSTT. MAJIRAN NESSA	MR.A M MAZUMDAR MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY  MR.A M MAZUMDAR MR. M A SHEIKH MS.A BEGUM MD.M H CHOUDHURY	MR.A KHANIKAR MR.B KALITA MRS.P BORA
11	MC/603/2015 CAVT. NO. 1745/2014 In RSA SL. NO. 232547	GURU PRASAD SARMA and 3 ORS <b>Versus</b> PUSPA CHANDRA SARMA and 5 ORS,	MR.U C RABHA MR.S M SARMA MR.M M DEKA	MR.H R KHANR-5 MS.N GOSWAMI FOR CAVEATOR
12	RSA/111/2016	SRI NURUTTAM SUKLABADYA <b>Versus</b> SRI SAHAB UDDIN BARBHUIYA @ SAHAB UDDIN @ SAHAB UDDIN BARBHUIYA	MS.S B CHOUDHURY MR.S K DAS MS.A BORA	
13	I.A.(Civil)/603/2017 <b>in</b> MACApp./281869/2016  <b>WITH</b> MACApp./281869/2016 (Filing Number)	SMTI MAKAN DUTTA and 2 ORS, <b>Versus</b> AMAL BARMAN and ANR,  SMTI MAKAN DUTTA and 2 ORS <b>Versus</b> SRI AMAL BARMAN and ANR	MR.S C PANDIT  MR.S C PANDIT	MS. R D MOZUMDAR MR.A AHMEDR-2 MS. C MOZUMDAR MR. S P SHARMA
14	RSA/331/2018  <b>WITH</b> I.A.(Civil)/4296/2018 <b>in</b> RSA/331/2018	KASHEM ALI AND 4 ORS <b>Versus</b> ON THE DEATH OF SRI SHATYANDRA ROY PRODHANI HIS LEGAL HEIRS NANDA LAL RAY(SON) AND ORS  KASHEM ALI AND 4 ORS <b>Versus</b> SRI SHATYANDRA ROY PRODHANI AND 10 ORS	MS. R CHOUDHURY  MS. R CHOUDHURY	MR Z ALAM (R2-R6) MS. S NAZNEEN (R2-R6)
15	MACApp./923/2018 WITH LCR  <b>WITH</b> I.A.(Civil)/3846/2018 <b>in</b> MACApp./923/2018	THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMT CHANDRA PRABHA DAS and 3 ORS  THE ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> SMT CHANDRA PRABHA DAS and 2 ORS	MS. R D MOZUMDAR MS. T DEKA MS. P DAS  MS. R D MOZUMDAR MS. T DEKA MS. P DAS	MRS. K K CHOUDHURY (R3) MR. S U MAZUMDAR MR. D K KALITA (R-1) MR. M K DAS (R-1) MR. K K PARASAR (R-1) MR. A AHMED PP, ASSAM  MR. S U MAZUMDAR MR. D K KALITA (R-1) MR. M K DAS MR. K K PARASAR (R-1) MR. A AHMED PP, ASSAM

16	Tr.P.(C)/44/2019	PRANJIT KONWAR <b>Versus</b> KASHMIRI BARUAH KONWAR	MRS. S ROY MS I DAS	
17	I.A.(Civil)/2825/2019 <b>in</b> Review.Pet./102/2018	THE UNION OF INDIA AND 2 ORS <b>Versus</b> JAI PRAKASH AGARWAL	DR. B N GOGOI	
	<b>WITH</b> Review.Pet./102/2018 In RSA/180/2006(D/O)	THE UNION OF INDIA AND 2 ORS <b>Versus</b> JAI PRAKASH AGARWAL	DR. B N GOGOI	
18	I.A.(Civil)/201/2020 <b>in</b> RSA/139/2008	DHARMESWAR SAIKIA @ DHARMESWAR BORA <b>Versus</b> ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS JARZINA BEG AND 12 ORS	MR. T J MAHANTA MS. P BHATTACHARYA	MD. R ALI
	<b>WITH</b> RSA/139/2008	DHARMESWAR SAIKIA <b>Versus</b> ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS 1(i) SRI RAJA BEG and 5 ORS	D C MAHANTA MS.T J MAHANTA MS.T J MAHANTA MR. B GOSWAMI MR P BHATTACHARYA MR P BHATTACHARYA MR.B GOSWAMI	MR. B ULLAH MR. R J BORDOLOI ((R1(I), R1(II), R1(III),R5, R6) MS. D SONOWAL ((R1(I), R1(II), R1(III),R5, R6) MR. R ALI (R1(I), R1(II), R1(III),R5, R6) MS.K ALI MD. K ALI MR. R BORDOLOI
	<b>WITH</b> I.A.(Civil)/202/2020 <b>in</b> RSA/139/2008	DHARMESWAR SAIKIA @ DHARMESWAR BORA <b>Versus</b> ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS JARZINA BEG AND 12 ORS	MR. T J MAHANTA MS. P BHATTACHARYA	MD. R ALI
	<b>WITH</b> I.A.(Civil)/203/2020 <b>in</b> RSA/139/2008	DHARMESWAR SAIKIA @ DHARMESWAR BORA <b>Versus</b> ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS JARZINA BEG AND 12 ORS	MR. T J MAHANTA MS. P BHATTACHARYA	MR. R J BORDOLOI MD. R ALI MR. R ALI MS. G P SHAHI
19	<b>WITH</b> Review.Pet./4/2020	SHRI DHARNESWAR SAIKIA @ DHARMESWAR BORA @ DHARMESWAR BORA SAIKIA <b>Versus</b> ON THE DEATH OF MIRZA BEG HIS LEGAL HEIRS MRS. JARZINA BEG AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BARUA	MR. R J BORDOLOI MR. R ALI
<b>HEARING</b>				
20	CRP(I/O)/5/2020 B/O	SMT. POOJA LAHON <b>Versus</b> MUKTANGSHU LAHON	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA	MR. N DHAR MS. S DASGUPTA
	<b>WITH</b> I.A.(Civil)/913/2020 <b>in</b> CRP(I/O)/5/2020	MUKTANGSHU LAHON <b>Versus</b> POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MS M NIROLA
	<b>WITH</b> I.A.(Civil)/150/2021 <b>in</b> CRP(I/O)/5/2020	MUKTANGSHU LAHON <b>Versus</b> POOJA LAHON	MR. N DHAR MS. S DASGUPTA	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI MS M NIROLA

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LEAVE NOTE OF ADVOCATES FOR 27/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021